

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2654

ANSWERED ON:11.12.2006

LABOUR RELATED ISSUES

Barad Shri Jashubhai Dhanabhai;Maadam Shri Vikrambhai Arjanbhai;Varma Shri Ratilal Kalidas

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether any State has suggested that the labour related issues should be withdrawn from the Concurrent List and moved to the State List; and

(b) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES)

(a) & (b): The Ministry of Labour and Employment has neither any proposal of its own nor have received any proposal from the State Governments/Union Territories for transfer of subject relating to labour from Concurrent List to State List.